

(c) whether these companies also use Cargo (CARGO) aeroplanes for carrying goods?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) Presumably the information is required in regard to the companies operating air transport services within the country. The position is that since the passing of the Air Corporations Act in 1953, scheduled air transport has been nationalised and domestic air services are being operated by the national carrier, viz. Indian Airlines Corporation. In addition, the following other companies hold permits for non-scheduled operations:

1. Air Survey Company of India Ltd.
2. Airways (India) Ltd.
3. Aviation Service.
4. Bharat Commerce and Industries Ltd.
5. Darbhanga Aviation.
6. Jamair Company (Private) Ltd.
7. Kalinga Airlines (Private) Ltd.

(b) Indian Airlines Corporation operate Dakota, Fokker Friendship, Skymaster and Viscount types of aircraft. The non-scheduled operators mainly operate Dakotas for charter flights. However, Air Survey Company of India Limited, Aviation Service and Darbhanga Aviation have Domine, Auster and Bonanza respectively. Air Survey Company of India Limited are engaged in a special type of work, viz. aerial survey, while Aviation Service mainly do crop-spraying work. Bharat Commerce and Industries Limited utilise their aircraft for the movement of their own executives.

(c) The aircraft of Airways (India), Darbhanga Aviation, Jamair Company and Kalinga Airlines as well as of Indian Airlines Corporation are being used both for passenger and cargo flights.

Wagons for Rice Mill Owners in Tanjore

727. Shri M. K. Kumaran: Will the Minister of Railways be pleased to state:

(a) whether the attention of Government has been drawn to the difficulties experienced by the Rice Mill Owners in Tanjore and consumers elsewhere due to short supply of wagons to move hulled rice from the mills; and

(b) if so, what steps have been taken to improve the position?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes. A representation has been received saying that the supply of wagons to the Rice Mills in Tanjore was inadequate.

(b) Loading of rice from Tanjore District during the period from January to May, 1962 was normal. However, there was drop in loading during June and July, 1962 due to concentration on loading of salt.

Southern Railway has been directed to step up the loading of rice.

Development of Fisheries

728. Shri Sarkar Murmu: Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount provided to the Government of West Bengal for fisheries under Third Five Year Plan;

(b) whether the West Bengal Government asked for more sum from the Centre; and

(c) if so, whether the Central Government have considered to allocate more funds for West Bengal?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Rs. 204.83 lakhs.

(b) No.

(c) Does not arise.